GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT
LOK SABHA

UNSTARRED QUESTION NO. 1739

TO BE ANSWERED ON FRIDAY, 11th FEBRUARY, 2022

BIOMETRIC AUTHENTICATION FOR VOTING

1739. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:
SHRI JASBIR SINGH GILL:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government has considered how the usage of biometric authentication for voting could lead to voter disenfranchisement or exclusion due to frequent errors arising on Aadhaar authentication processes;
(b) if so, the manner in which the Government intends to make the process seamless and if not, the reasons therefor;
(c) whether the Government has taken any steps to address the 12 percent authentication failure for Aadhaar as reported by the Unique Identification Authority of India (UIDAI); and
(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJIJU)

(a): No sir, no such proposal of biometric authentication for voting is under consideration of the Government.
(b) to (d): In view of (a) above, question does not arise.

*******